

NATIONAL COMPANY LAW TRIBUNAL
COURT ROOM NO. 1,
MUMBAI BENCH

Item No. 30

C.P. (IB)/792(MB)2023

CORAM:

SH. PRABHAT KUMAR JUSTICE VIRENDRASINGH BISHT (Retd.)
HON'BLE MEMBER (TECHNICAL) HON'BLE MEMBER (JUDICIAL)

ORDER SHEET OF THE HEARING ON **03.04.2024**

NAME OF THE PARTIES: SMALL INDUSTRIES DEVELOPMENT
 BANK OF INDIA (SIDBI) V/s ASHOK
 DEORAM CHAUDHARI

Section 95(1) OF THE INSOLVENCY AND BANKRUPTCY CODE, 2016

ORDER

1. Mr. Narendra Singh, Ld. Counsel for the Petitioner present. Ms. Priyanka Sethia, Ld. Counsel the Personal Guarantor present.
2. Ld. Counsel for the Personal Guarantor inform that an appeal has been preferred before the Hon'ble NCLAT and the matter is listed day after tomorrow.
3. Ld. Counsel for the Personal Guarantor is directed to either obtain a stay from Hon'ble NCLAT or file reply within two weeks.
4. List this matter on 30.04.2024.

Sd/-
PRABHAT KUMAR
MEMBER (TECHNICAL)
/NP/

Sd/-
JUSTICE VIRENDRASINGH BISHT
MEMBER (JUDICIAL)